## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. RAVICHANDRAN

NAME OF THE RESPONDENT(S)

: VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

T.V. LAKSHMANAN CONSECTOR RESPONDENT G. Joyce Los den Com A Desim

## ORDER

Counsels for both the parties are present. During the course of the arguments, Counsel for the Corporate Debtor submitted that 25 Nos. of pistons-1 are lying with the petitioner. Petitioner submitted that he is ready and willing to return the same provided the outstanding amount as claimed by him is paid. In view of it, both the Counsels are directed to negotiate with regard to the outstanding amount, which shall be subject to the condition that the material lying with the petitioner shall be returned on making payment of the amount negotiated. Put up on 03.10.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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